

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**23. Intervention Petition/8/2024 In C.P. (IB)/1027(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - Horizon Survey Company (Fze)**  
**V/s**  
**Korapati Maheswara Rao**  
**IN THE MATTER OF**  
**Korapati Maheswara Rao**  
**V/s**  
**Horizon Survey Company India**  
**Private limited**

**Section: 60(5), Rule 11 of NCLT, 2016 U/s 7 of (IBC)**

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**ORDER**

Adv. Antara Kalambi appeared for the Petitioner. None appeared for the Respondent. Due to paucity of time the matter could not be taken up. List this matter on **08.05.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**